



2025:DHC:9524-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 7020/2020**

MUNCHAN KUMARIPetitioner
Through:

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Vivek Goyal, CGSPC with
Mr. Gokul Sharma and Mr. Aryan Agarwal,
Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

% **30.10.2025**

C. HARI SHANKAR, J.

1. There has been no appearance on behalf of the petitioner on the last date or today. Written submissions have also not been filed.

2. In the circumstances, the petition is dismissed for default and non-prosecution.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

OCTOBER 30, 2025/AR